F. No. 12-24/ CESTAT/CPIO-ND/VPP/2015 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 10/4/17
ID No. 12-24/17

To.

Sh. R.K. Jain 1512-B, Bhishm Pitamah Marg, Wazir Nagar, New Delhi-110003

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. 10370/17 Dt. 17/3/17 and our ID No. 12-24/17 the information received from AR (Fx Case) containing pages is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. <u>862/-</u> (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

e/c

(v.P. Pandey) Central Public Information Officer

Copy to: Computer section for website

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Customs Excise and service Tax Appellate Tribunal West Block No. 2 R.K. Puram, New Delhi-110066

Excise Division Bench

Subject: Reply of RTI No. P/195/10370/2017, ID No. 12-24/2017 dated 14/03/2017.

Information sought by information seeker given as below for said RTI.

Point-(A): The copies of the court cause list for the period 01/01/2017 to 31/03/2017 is enclosed.

Point-(B): The copies of the Assistant Registrar's Diary for the period 01/01/2017 to 31/03/2017 is enclosed.

Point-(C)- Assistant Registrar Diary it was photocopied 31/03/2017

Total Pages: 401

DATE—

COPY To

Assistant Registrar
Excise Appeal Branch

C.P.I.O.

STATE OF STA

मि.सं. 12 / सीस्टैट/सी.पी.आई.ओ./न.दि./ वी.पी.पा./2017 सीमाशुल्क, उत्पादशुल्क एवं सेवाकर अपीलीय अधिकरण पश्चिम खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

दिनांकः- 31/3/2017 आई.डी. नं.- 12-24/2017

सेवा में,

श्री आर. के. जैन 1512-बी, भीष्म पितामह मार्ग, वज़ीर नगर, नई दिल्ली-110**6**63

विषयः- सूचना का अधिकार अधिनियम, 2005 के तहत सूचना। महोदय,

आपके स्चना के अधिकार के दि. 17/3/2017 संख्या
10370/2017 के आवेदन के संदर्भ इस अधिकरण के 270 500 (50) विल कि वेच से प्राप्त 274 पृष्ठ
की सूचना/लेखा प्रतियाँ आपके संदर्भ हेतु संलग्न की जाती हैं।

अतः आपसे अनुरोध है कि पावती की सूचना दें तथा इस अधिकरण को रू. 2/-प्रति पृष्ठ की दर से रू. <u>\$\sqrt{48} \equiv - \sqrt{40} \equ</u>

यदि सूचना से असन्तुष्ट हों तो आप सूचना का अधिकार अधिनियम 2005 के खण्ड 19 के तहत 30 दिन के भीतर प्रथम अपीलीय प्राधिकारी, सीस्टैट, नई दिल्ली के समक्ष अपील कर सकते हैं।

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELMI-110066

संलग्नकः- उपर्युक्त

(वी.पी. पाण्डेय) केंद्रीय लोक सूचना अधिकारी

F.NO.32(33) MISC/RTI-SM/2017 CUSTOMS, EXCISE & SERVCICE TAX APPELLATE TRIBUNAL, West Block No.2, R.K.Puram, New Delhi. SM APPEAL BRANCH.

NOTE

Subject: Information sought under RTI Act 2005- RTI No. P-195/10370/17 dated 14/03/2017 and reminder

dated 27/03/2017 filed by Sh. R.K. Jain. -reg.

Ref : CPIO ID NO.12-24/2017 dated 17/03/2017

Please refer to note dated 17/03/2017 of CPIO issued under I.D. No.12-24/17 on the captioned subject. In this context, it may please be noted that similar information sought by the applicant were furnished to him till 17/01/2017 vide reply to RTI ID No. 10288/17 dated 10/01/2017 (CPIO ID-12-1/17). The information pertains to period from 18/01/2017 to 24/03/2017 is as under:-

4-(A-B).

Photo copies of the copies of after cause list and Assistant Registrar's Diaries (32+63+45+67+67= 274 pages in total) are hereby forwarded for onward transmission to the applicant after receipt of appropriate charges as envisaged under RTI Act, 2005.

4(C).

The Copies of the Assistant Registrar's being supplied to the applicant under the RTI application, were Xeroxed on 28/03/2017,

The applicant may be informed accordingly.

Technical Officer Single Member Branch

Date: 28/03/2017.

To.

The Assistant Registrar/CPIO, New Delhi.

Enclose: - as above (274 Pages).

and a second

मि.सं. 12 24 /सीस्टैट/सी.पी.आई.ओ./न.दि./वि.प.पा./2017 सीमाशुल्क, उत्पादशुल्क एवं सेवाकर अपीलीय अधिकरण पश्चिम खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

दिनांक:- <u>17/3/17</u> आई.डी. नं.- <u>1224/2017</u>

विषयः- सूचना का अधिकार अधिनियम, 2005 के तहत मांगी गयी सूचना के संदर्भ में। महोदय/महोदया,

सूचना का अधिकार अधिनियम, 2005 के तहत श्री/श्रीमती/कु. के दि. 14/3/17 के सूचना के अधिकार आवेदन संख्या 10370/2017 (प्रतिसंलग्न) द्वारा मांगी गयी सूचना/लेखा का संबंध आपके अनुभास से संबंधित है।

अतः उपर्युक्त दिनांक 1431 सूचना का अधिकार आवेदन संख्या 10370 को स्वा अधिकारी आई. डी. सं. 12-24/2013 को सम केन्दीय लोक सूचना अधिकारी की हैसियत से सूचना के अधिकार अधिनिय, 2005 के खण्ड 5(5) के साथ पढ़े जाने वाला खण्ड 5(4) के तहत आपको सटीक एवं पैरानुसार सूचना/रिकार्ड/निरीक्षण दिनांक 3031 को सचन करने तथा अधौहस्ताक्षरी को सूचित करने के अनुरोध के साथ अग्रेषित की जा रही है। अन्यथा, सूचना देने में देरी एवं दण्ड के लिए सूचना के अधिकार अधिनियम, 2005 के खण्ड 20 के तहत आप स्वयं जिम्मेदार होंगे। आपसे पुनः अनुरोध है कि आप दिनांक 23.05.2013 को परिचालित दि. 12.02.2013 के ओ.एम सं. 12/31/2013-आई.आर. का पालन करें।

सूचनाः- बाहरी बेंचों से संबंधित सूचनाएं रिकार्ड की जानकारी हेतु सूचना के अधिकार के आवेदन बाहरी बेंचों के नामित केन्द्रीय लोक सूचना अधिकारियों से अलग से ली जाएं।

संलग्नकः- उपर्युक्त

(वी.पी. पाण्डेय) केंद्रीय लोक सूचना अधिकारी

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2. 240 YINGALE (211) 200, Area (2720)

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NEW DELHI-110066

12 2 MAR 2017

SIGN. (DISPATCH SECTION)

Application under Section 6 of the Right to Information Act, 2005

Ref. No. Days

Shri V.P.Panday

CPIO & Asst. Registrar

Customs Excise & Service Tax Appellate Tribunal,

West Block 2, R.K.Puram,

New Delhi - 110066

Ref. No. :RTI/P-195/10370/17

Dated: 14-3-2017

1 5 MAR 2017

		13W DEIN-11/CL
1.	Name of the Applicant	R.K. Jain
2.	Address	1512-B, Bhishm Pitamah Marg Wazir Nagar New Delhi-110003
	(b) Phone Nos.	09810077977, 011-24651101, 011-24690707
	(c) Fax No.	011-24635243
3.	Whether a Citizen of India	Yes
4.	Particulars of Information	
1/0	Details of information required DR (custom) ARE Pure ARE CS. M.	 (A) Please provide copies of after Court cause list for all Benches at New Delhi for the period 1-1-2017 till date of providing the information. (B) Please provide copies of Assistant Registrar's Diary for the Period 1-1-2017 till date of providing the information of the cases fixed for hearing or those adjourned or those heard for all the Benches of the CESTAT at New Delhi. Even if there is no entry on any particular date, copy of the same may also be sent to the applicant. (C) Please also intimate the date on which the copies of the Assistant Registrar's Diary being supplied to the applicant under the RTI Application, were photocopied. Note:-Please provide pointwise information/response for each of above points.
5.	I state that the information sought is covered under RTI Act and does not fall within the exemptions contained in sections 8 or 9 or any other provisions of the Right to Information Act, 2005 and to the best of my knowledge it pertains to your office. Information is being sought in larger public interest.	
6.	A Postal Order No. 38F 170554 for Rs. 10 towards payment of fee is enclosed herewith.	
7.	As per Section 7 of the RTI Act, 2005 information is to be provided within 30 days of the Application.	

Signature of Applicant Telephone No.: 9810077977 011-24651101, 24690707 Fax No. 011-24635243

Place: New Delhi Encl.: as above